GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO.2277 TO BE ANSWERED ON 2ND AUGUST, 2023

DISTRIBUTION OF COMMODITIES THROUGH PDS

2277. SHRI SHYAM SINGH YADAV

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether there is any contemplation by the Government to distribute pulses, sugar and edible oil through Public Distribution system for the purpose of arresting the spiralling prices of the commodities in the open market and also to help the farmers to boost up their financial condition by increased production of these items;
- (b) if so, the steps taken in this regard;
- (c) whether the Government is contemplating to allow fair price shop dealers of rural areas to function as direct procurement agents for paddy and wheat as a remedial measure to arrest distress sale of these two commodities; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

- (a)& (b): There is no proposal under consideration for distribution of edible oil or pulses through PDS. However, Central Government under the scheme of "Sugar Subsidy payable under PDS for AAY families" is reimbursing sugar subsidy @ Rs. 18.50 per kg for restrictive coverage of AAY families @ 1 kg of sugar per family per month to participating States/UTs with effective from 01.06.2017. Under the sugar subsidy scheme, the State Govt/UTs are required to procure sugar from the open market through a transparent system and make it available to the beneficiaries under the PDS. The task of distribution of sugar is undertaken by the concerned States/UTs.
- (c)& (d): No such proposal is under consideration.
